

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3407
ANSWERED ON:15.05.2006
POLLUTING FACTORIES
Reddy Shri Karunakara G.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a large number of factories have affected the quality of water, in the metropolitan cities;
- (b) whether water in many metropolitan and capital cities has been unpotable due to effluents discharged by these factories; and
- (c) if so, the steps Government has taken/proposes to take in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a)&(b) For abatement of water pollution, industry specific and general standards for discharge of effluents, including mode of disposal, have been notified under Environment (Protection) Act, 1986 from time to time. While gap exists between the waste water generated from domestic sewage and the facilities available for treatment of waste water, priority has been accorded for setting up sewage treatment plants for cities and towns located on the banks of the major rivers.

(c) The steps initiated for control of pollution in water resources include the following:

- # Notification of general and source specific standards for effluents for control of pollution;
- # Regulating the siting of industries;
- # Monitoring water quality for ensuring compliance to environmental standards;
- # Legal action against non-complying industries